

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email**:** helpdoc@rbi.org.in

June 27, 2019

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2266 0358

4 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	KRC Insurance Advisors Private Limited (presently known as KRChoksey Insurance Advisors Limited)	1102, Stock Exchange Tower, Dalal Street, Fort, Mumbai-400 021	B-13.00023	February 18, 1998	May 06, 2019
2.	Tanwi Estates Pvt. Ltd.	6B, Bentick Street, 1 st Floor, Room No. 11A, Kolkata-700 001	05.03133	June 14, 1999	May 14, 2019
3.	Caravan Commercial Company Ltd.	6 Lyons Range, P.S. Hare Street, Kolkata-700 001	05.01434	April 06, 1998	May 16, 2019
4.	Twinkle Leasing and Finance (Delhi) Limited	1/5-B, Asaf Ali Road, New Delhi-110 002	14.00792	May 16, 1998	May 17, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Yogesh Dayal Chief General Manager

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